Name of the Corporate Debtor: EASUN PRODUCTS OF INDIA PRIVATE LIMITED Date of Commencement of Liquidation: 12-09-2023; List of Stakeholders as on Date: 04-08-2025; Name of IP: Mr. G. Mukundan; Process Number: 1; Last 5 digitof registration number: 12162

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	4093577	0	4057956	0	0	35621	NA
2	Liquidation costs incurred till date	0	5334352	0	5334352	0	0	0	NA
3	Secured financial creditors	4	3744208938.62	4	3630691300.5	0	113517638.12	0	Annexure 3
4	Unsecured financial creditors	1	24646136	0	0	0	24646136	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	12	4180927	0	0	0	4180927	0	Annexure 6
7	Operational creditors (Government Dues)	1	286248766	0	0	0	0	286248766	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	612499678.5	0	0	0	0	612499678.5	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		20	4681212375.12	4	3640083608.5	0	142344701.12	898784065.5	